

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-503
IB-686/ND/2022

IN THE MATTER OF:

Aditya Birla Finance Ltd.

....Applicant

Vs.

Siti Jind Digital Media Communication Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Sukhalaxmi Sen, Adv Debarshi Dutta

For the Respondent : Mr. Utsav Mukherjee Adv

ORDER

Counsel for the Financial Creditor as well as Counsel for the Corporate Debtor is present. Counsel for the Corporate Debtor has prayed for grant of time to argue the matter. Therefore, the matter is now posted on **08.02.2023**.

Sd/-

Sd/-

**(DR. BINOD KUMAR SINHA)
MEMBER (T)**

**(SHRI P.S.N PRASAD)
MEMBER (J)**